

THE GAUHATI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated Guwahati the 26th February, 2014

No. HC.VII-04/2014/1071/A. Shri Dilip Kumar Mahanta, District and Sessions Judge, Kamrup (Metro), Guwahati is posted as Member-Secretary, Assam State Legal Services Authority, Guwahati, vice Shri Mir Alfaz Ali, posted at the same station.

In anticipation of his appointment by the Govt. of Assam, Shri Mahanta will hand over charge of his Court and Office to the senior Addl. District and Sessions Judge, Kamrup (Metro), Guwahati and join his new assignment positively on or before 01-03-2014.

No. HC.VII-04/2014/1072/A. Shri Mir Alfaz Ali, Member-Secretary, Assam State Legal Services Authority, Guwahati, is posted as District and Sessions Judge, Kamrup (Metro), Guwahati until further orders vice Shri Dilip Kumar Mahanta posted at the same station.

In anticipation of his release from the post of Member-Secretary, Assam State Legal Services Authority, Guwahati, Shri Ali will hand over charge of his Office to the Deputy Secretary, Assam State Legal Services Authority, Guwahati and join his new assignment immediately.

No. HC.VII-04/2014/1073/A. The High Court has been pleased to promote temporarily the following Officers in Grade-III of the Assam Judicial Service to Grade-II of the said Service in usual scale of pay and other allowances as admissible under the Rules and place them on probation as per Rules :-

1. Shri Anil Kumar Basfor, Sub-Divisional Judicial Magistrate (M), Jonai
2. Smti Rashmita Das, Sub-Divisional Judicial Magistrate (S), No.1, Kamrup (Metro), Guwahati
3. Shri Joydev Koch, Sub-Divisional Judicial Magistrate (M), Chapakhowa

No. HC.VII-04/2014/1074/A. In exercise of the powers conferred under Sub-Section (2) of Section 12 of the Code of Criminal Procedure, 1973, the High Court is pleased to appoint the following Officers, who have been promoted temporarily to Grade-II of the Assam Judicial Service, as Addl. Chief Judicial Magistrate of the Districts with Head-quarters as shown below against their names with effect from the date of taking over charge as such:

Sl. No.	Name of the Officers	District	Head-quarters
1.	Shri Anil Kumar Basfor	Nalbari	Nalbari (<i>vice Shri Syed Imdadur Rahman already transferred</i>)
2.	Smti Rashmita Das	Kamrup	Amingaon (<i>newly created post, vide Govt. letter No.JDJ.317/2011/42 dated 13.01.2014 and established, vide Notification No.JDJ.317/2013/41 dated 10.01.2014.</i>)
3.	Shri Joydev Koch	Golaghat	Golaghat (<i>vice Smti Mallika Dutta posted at the same station</i>)

No. HC.VII-04/2014/1075/A. Shri Rajesh Kumar Todi, Sub-Divisional Judicial Magistrate (S), Barpeta, is transferred and posted as Sub-Divisional Judicial Magistrate (M), Jonai, vice Shri Anil Kumar Basfor transferred on temporary promotion to Grade-II of the Assam Judicial Service.

Shri Todi will hand over charge of his Court and Office to the Chief Judicial Magistrate, Barpeta and proceed to join his new assignment immediately.

No. HC.VII-04/2014/1076/A. Shri Abhijeet Kumar Baruah, Sub-Divisional Judicial Magistrate (S), Darrang, Mangaldoi, is transferred and posted as Sub-Divisional Judicial Magistrate (M), Sadiya, Chapakhowa, vice Shri Joydev Koch transferred on temporary promotion to Grade-II of the Assam Judicial Service.

Shri Baruah will hand over charge of his Court and Office to the Chief Judicial Magistrate, Darrang, Mangaldoi and proceed to join his new assignment immediately.

No. HC.VII-04/2014/1077/A. Smti. Ipsita Borthakur, Sub-Divisional Judicial Magistrate (S), No. 2, Kamrup (Metro), Guwahati is posted as Sub-Divisional Judicial Magistrate (S), No. 1, Kamrup (Metro), Guwahati vice Smti. Rashmita Das, transferred on temporary promotion to Grade- II of the Assam Judicial Service.

Smti. Borthakur will hand over of charge of her Court and Office to the Chief Judicial Magistrate, Kamrup (Metro), Guwahati and join her new assignment immediately.

No. HC.VII-04/2014/1078/A. In exercise of the powers conferred under Sub-Section (3) of Section 12 of the Code of Criminal Procedure, 1973, the High Court is pleased to designate temporarily the following Officer in Grade-III of the Assam Judicial Service as Sub-Divisional Judicial Magistrate and to post him on transfer as Sub-Divisional Judicial Magistrate, (M)/ (S) at the station/ Head-quarters in the District as shown below against his name from the date of taking over charge as such:-

Sl. No.	Name of the Officers	Designation	District	Head-quarters
1.	Shri Bankim Sarma	Sub-Divisional Judicial Magistrate (S), No.2	Kamrup (Metro)	Guwahati (vice Smti Ipsita Borthakur, posted at the same station)

By order,
Sd/- Sanjay Hazarika,
JOINT REGISTRAR (VIGILANCE)

Memo No. HC.VII-04/2014/1079 - 1110 /A.


Dated 26.02.2014

Copy to:-

1. The L.R. and Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati. He is requested to take necessary action for release of Shri Mir Alfaz Ali, from the post of Member-Secretary, Assam State Legal Services Authority, Guwahati and appoint Shri Dilip Kumar Mahanta as Member-Secretary, Assam

State Legal Services Authority, Guwahati, so that he can join positively on or before 01-03-2014.

2. The Secretary to the Govt. of Assam, Legislative Department, Dispur. He is requested to take necessary action for release of Shri Mir Alfaz Ali, from the post of Member-Secretary, Assam State Legal Services Authority, Guwahati and appoint Shri Dilip Kumar Mahanta as Member-Secretary, Assam State Legal Services Authority, Guwahati, so that he can join positively on or before 01-03-2014.
3. The Principal Accountant General, Assam, Beltola, Maidamgaon, Guwahati
4. The District and Sessions Judge, _____
5. Shri Dilip Kumar Mahanta, District and Sessions Judge, Kamrup (Metro), Guwahati.
6. Shri Mir Alfaz Ali, Member-Secretary, Assam State Legal Services Authority, Guwahati.
7. The Judge, Designated Court, Assam, Guwahati
8. The Principal Judge, Family Court, No.1 & 2 Kamrup, Guwahati/Cachar, Silchar
9. The Presiding Officer, Labour Court, Guwahati/ Dibrugarh
10. The Presiding Officer, Industrial Tribunal, Guwahati/Dibrugarh/ Silchar
11. The Presiding Officer, STAT & Member, MACT, Kamrup, Guwahati
12. The Special Judge, Assam, Guwahati
13. The Special Judge, CBI, Assam, Guwahati
14. The Member-Secretary, Assam State Legal Services Authority, Guwahati
15. The Member, MACT, _____
16. The Special Judge, Addl. CBI Court, No.1 & II, Assam, Chandmari, Guwahati
17. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati
18. The Joint Registrar (_____), Gauhati High Court, Guwahati
19. The Chief Judicial Magistrate, _____
20. Shri Anil Kumar Basfor, Sub-Divisional Judicial Magistrate (M), Jonai. He will hand over charge of his Court and Office to the Chief Judicial Magistrate, Dhemaji and proceed to join his new assignment immediately.
21. Smti Rashmita Das, Sub-Divisional Judicial Magistrate (S), No.1, Kamrup (Metro), Guwahati. She will hand over charge of her Court and Office to the Chief Judicial Magistrate, Kamrup (Metro), Guwahati and proceed to join her new assignment immediately.
22. Shri Joydev Koch, Sub-Divisional Judicial Magistrate (M), Chapakhowa. He will hand over charge of his Court and Office to the Chief Judicial Magistrate, Tinsukia and proceed to join his new assignment immediately.
23. The Deputy Registrar (_____), Gauhati High Court, Guwahati
24. Shri Rajesh Kumar Todi, Sub-Divisional Judicial Magistrate (S), Barpeta
25. Shri Abhijeet Kumar Baruah, Sub-Divisional Judicial Magistrate (S), Darrang, Mangaldoi
26. Smti. Ipsita Borthakur, Sub-Divisional Judicial Magistrate (S), No. 1, Kamrup (Metro), Guwahati
27. Shri Bankim Sarma, Special Judicial Magistrate, 1st Class, Kamrup (Metro), Guwahati. He will hand over charge of his Court and Office to the Chief Judicial Magistrate, Kamrup, Guwahati and join his new assignment immediately.
28. The Private Secretary to Hon'ble Mr. Justice _____, Gauhati High Court, Guwahati
29. The Superintendent (_____), Gauhati High Court, Guwahati
30. The System Analyst, Gauhati High Court, Guwahati for uploading this Notification in the Gauhati High Court Website
31. The C.A. to Registrar General/ Registrar (Vigilance)/Registrar (Admn.)/Registrar (Judicial), Gauhati High Court, Guwahati
32. The Deputy Director, Printing & Stationery, Assam Govt. Press, Bamunimaidan, Guwahati for publication of the Notification in the Assam Gazette.


26/02/2014

JOINT REGISTRAR (VIGILANCE)